

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR  
MCRC No. 24405 of 2026  
(*NAVNI DHI SHARMA Vs THE STATE OF MADHYA PRADESH AND OTHERS*)

Dated : 22-05-2026

List along with M.Cr.C. No.24475/2026.

(AVANINDRA KUMAR SINGH)  
V. JUDGE

MTK